

SL. NO. of order	Date of Order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	16.1.57	Hon. S. Zaher Hasan, VC, Hon. Ajay John, J.C. En. S.D. Duviochi for the applicant is not present. En. K.C. Subba for the respondents is ill. Put up for hearing on 11.2.57. VC. 32/ J.C. (A)	OK Council for respondents has not filed any reply so far - Case is submitted for hearing as directed by court. Amof S/L
	11.2.57	Hon. S. Zaher Hasan, VC, Hon. Ajay John, J.C. En. S.D. Duviochi for the applicant is ill. En. K.C. Subba for the respondents files counter application. Registrar refused to file before the date fixed. Put up for hearing on 3.3.57. M 32/ VC. PR by	
	3.3.57	As Sd/- Dy. to 1-4-57.	
	1.4.57	Hon. S. Zaher Hasan, VC, Hon. Ajay John, J.C. For order see our order of date passed in Regn. No. 1443/186(C) on a separate sheet of paper. M 32/ VC. Am.	